

विदेशों की राजधानियों में दूसरी जगहों के साथ हिन्दी में भी बातचीत करें। सरकार ने इस के लिए क्या कदम उठाया है ?

SHRI BIPINPAL DAS: Sir, it is absolutely untrue that our mission abroad are not trying to make Hindi popular or that they do not use Hindi in their conversations. As a result of Government efforts, today 39 countries have made arrangements for teaching and learning of Hindi and 93 Universities in the world have provided Hindi as a language for teaching.

श्री राजेश प्रसाद यादव : मंत्री महोदय ने बताया कि संयुक्त राष्ट्र संघ में जो भाषाएं आई उस के लिए और देशों ने काफी लाबीइंग किंग, तो मैं यह जानना चाहना हू कि हिन्दी भी संयुक्त राष्ट्र संघ में एक भाषा हो उस के लिए लाबीइंग आज तक शुरू हुई या नहीं और हुई तो उस का क्या परिणाम हुआ ? इन्होंने बार बार दोहराया है कि हम असेसमेंट कर रहे हैं और असेसमेंट के आधार पर शुरू करेंगे तो इन्होंने अभी तक शुरू किया या नहीं ? नेपाल भी उस के लिए सहयोग करेगा, फ़िजी भी करेगा, मारोशह भी करेगा। बहुत से देश ऐसे हैं जो सहयोग करेंगे। तो इन्होंने लाबीइंग शुरू की या नहीं यह मैं जानना चाहता हूँ।

SHRI BIPINPAL DAS: We have taken note of the views expressed by hon. members in this House and we will certainly act accordingly. But for his information, I may tell him that it is not that all other languages have got recognised in the UN because of their efforts. Only one language, that also last year after long years of effort, has got recognition. Our assessment, which is made by various means, is that if we make an attempt now, it is not likely to succeed.

श्री राजेश प्रसाद यादव : अध्यक्ष महोदय, मेरे सवाल का जवाब नहीं आया। ये बार बार उल्टी पर जोर देते हैं कि हमारा असेसमेंट है। असेसमेंट का आधार क्या

है ? असेसमेंट ऐसे कहने से तो काम नहीं चलेगा।

श्री पीलू मोदी : अध्यक्ष महोदय, आप के माध्यम से मैं मंत्री महोदय से पूछना चाहता हू कि हिन्दुस्तान की संसद में मैंने खुद यहां हिन्दी, कन्नड़, तामिल, बंगला और गुजराती अब तक सुना है तो क्या यूनाइटेड नेशंस में ये सब भाषाएं शामिल करने के लिए वह प्रार्थना करेंगे या नहीं ?

SHRI BIPINPAL DAS: I have no answer.

Talks with Pakistan on Over-Flights

***542. SHRI P. GANGADEB:**

SHRI RAGHUNANDAN LAL BHATIA:

Will the Minister of **EXTERNAL AFFAIRS** be pleased to state:

(a) whether India had suggested to Pakistan that the talks on over-flights could be held in Delhi;

(b) whether any invitation has since been sent to Pakistan to send a delegation for the talks; and

(c) if so, whether any response has been received to India's invitation and if so, the facts thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI BIPINPAL DAS): (a) to (c). In the Joint Communique issued at the conclusion of talks on civil aviation matters at Rawalpindi on 22nd November 1974, it was mentioned that the talks would be continued in another meeting in Delhi which would be held at a mutually convenient date. Since then we have informally suggested to Pakistan that the Pakistan Foreign Secretary would be welcome to visit Delhi for the next round of talks on this subject if it is convenient to him. We have so far not received any confirmation from Pakistan about the likely date on which they would send a delegation to Delhi.

SHRI P. GANGADEB: In view of the fact that Pakistan is not coming

out with any intentions and proposals to resume negotiations with India for restoration of overflights and air links, I would like to know from the Hon'ble Minister, are Government keen to pursue the matter? If so, what are the conditions on which Government are going to resume negotiations? Further, whether there shall be a stipulation that Pakistan should withdraw her case pending in ICAO?

SHRI BIPINPAL DAS: In terms of the communique issued last time which I have quoted just now, Pakistan is committed to resume discussions in Delhi. It is only a question of date which has not yet been fixed, and there is no condition.

SHRI P. GANGADEB: Since Bangla Desh our neighbour is very much concerned in this matter, may I know what is the reaction of Bangla Desh for resumption of the overflights and air services and whether her consent has been obtained, and with what understanding, if any?

SHRI BIPINPAL DAS: In this matter Bangla Desh is not concerned.

SHRI INDERJIT GUPTA: What is holding up the further progress of these talks? Is it only something relating to venues and dates or is it something more substantial? If so would he like to take the House into confidence and tell us what are the issues in disputes particularly because East Pakistan no longer exists and therefore the problem which used to be there in the past, of civil and military aircraft passing between the two wings of former Pakistan is no longer there? What efforts are the Government making to break this deadlock and expedite a settlement?

SHRI BIPINPAL DAS: The hon. Member knows when overflights were stopped and airlinks were scrapped. It is only last November that we first took up this subject for discussion and nobody could expect that in the very first meeting we could come to final decision. We adjourned that meeting

and we decided to meet again. It is not that that discussion failed or another meeting is to be called. It is a continuation and before when the next meeting takes place in Delhi, the thread of that discussion will be taken up and I hope we shall come to some settlement. Because we are in the midst of the discussion I do not think we should divulge the details of the talks.

SHRI S. A. SHAMIM: The hon. Minister mentioned when the overflights were stopped. I hope the hon. Minister remembers that it was when a Fokker friendship plane was hijacked by two hijackers, Asraf and Hashim Qureshi. May I know from the hon. Minister whether the question of the return of these two hijackers back to this country was raised (in this discussion) for their trial in this country?

SHRI BIPINPAL DAS: That question was not raised in this discussion.

SHRI S. A. SHAMIM: That should have been the first question.

SHRI BIPINPAL DAS: We were discussing only the resumption of air links and overflights. These minor matters were not discussed.

Prosecutions of Foreign Firms/Persons for manufacture/Distribution/Sale of Spurious Drugs

*544. **SHRI SHASHI BHUSHAN:** Will the Minister of HEALTH AND FAMILY PLANNING be pleased to state:

(a) the number of foreign firms/persons against whom prosecutions have so far been launched in connection with manufacture, distribution or sale of spurious drugs; and

(b) the action taken or proposed to be taken against them?

THE MINISTER OF HEALTH AND FAMILY PLANNING (DR. KARAN SINGH): (a) and (b). Prosecutions are launched by the State Governments